

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
* * *

OA 2314/92

08.09.1992

Shri A.K. Rai

...Applicant

vs.

Union of India & Ors.

...Respondents

CORAM :

Hon'ble Shri J.P. Sharma, Member (J)

For the Applicant ...Shri U.S. Bisht

For the Respondents ...None

1. Whether Reporters of local papers may be allowed to see the Judgement? *1*

2. To be referred to the Reporter or not? *2*

JUDGEMENT (ORAL)

(DELIVERED BY HON'BLE SHRI J.P. SHARMA, MEMBER (J))

Heard the learned counsel for the applicant. Issue notice to the respondents on admission and interim relief, returnable on 14.09.92. The applicant to serve dasti on the respondents. On that day, the matter for interim relief shall be considered.

The learned counsel, however, subsequently submitted that he wants that the representation of the applicant dt. 31.8.1992 addressed to the Director General, CPWD and another representation dt. 2.7.1992 addressed to the Superintendent Engineer be directed to be disposed of by the respondents and till then the applicant may not be shifted from the field side to planning. In view of this fact, the order of issuing notice on this application for admission and

(2)

interim relief, which has been dictated earlier, is recalled. The Superintendent Engineer, Coordination Electrical Circle, CPWD, I.P. Bhawan, New Delhi is directed to dispose of the representation of the applicant within two weeks from the date of communication of this order. The applicant shall furnish a copy of the order to the Superintendent Engineer, which shall be issued dasti to him. In the meanwhile, the status-quo as of today shall be maintained till two weeks. The learned counsel for the applicant further argued that if he is still aggrieved by that order, then he may be given the liberty to file afresh application. That is open to him if he is aggrieved by any further action on the part of the respondents. The O.A. is, therefore, disposed of at the admission stage itself.

Signature

(J.P. SHARMA)
MEMBER (J)
08.09.1992